ITEM NO.57 COURT NO.9 SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 6366/2025

[Arising out of impugned final judgment and order dated 20-12-2024 in WRIT-A No. 30491/2014 passed by the High Court of Judicature at Allahabad]

HITESH KUMAR GOYAL Petitioner(s)

VERSUS

LIFE INSURANCE CORPORATION OF INDIA & ORS. Respondent(s)

FOR ADMISSION and I.R.
IA No. 70822/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 70808/2025 - EXEMPTION FROM FILING O.T.

Date : 17-04-2025 This matter was called on for hearing today.

CORAM :
HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Petitioner(s) :
Mr. Shubham Bhalla, AOR

For Respondent(s) :
Ms. Asmita Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

The matter is not taken up.

List the matter next week.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
ASSISTANT REGISTRAR

Signature Not Verified
Digitally signed by NITIN TALREJA
Date: 2025.04.17 19:16:41 IST
Reason: